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SLP(C)No. 1924 OF 2000

PART-HEARD@@

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ITEM No.1

Court No. 3

SECTION XV

A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.1924/2000

(From the judgement and order dated 15/12/1999 in LPA 222/99
of The HIGH COURT OF MADRAS)

M/S. BHARAGATH ENGG.

Petitioner (s)

VERSUS

R. RANGANAYAKI & ORS.

Respondent (s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date : 18/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. K.V. Viswanathan,Adv.
Mr. Kunwar Ajit Mohan Singh,Adv.
Mr. K.V. Venkataraman,Adv.

For Respondent (s) Mr. K.B. Sounder Rajan,Adv.
Mr. V.J. Francis,Adv.

UPON hearing counsel the Court made the following
O R D E R

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Mr. K.V. Viswanathan, learned counsel appearing for the petitioner, resumed his arguments at 10.35 a.m. and concluded at 12.10 p.m. Thereafter, Mr. V.J. Francis, learned counsel appearing for Respondent Nos.2 and 3, made his submissions till 12.20 p.m. Thereafter, Mr. K.B., Sounder Rajan, learned counsel appearing for Respondent No.1, made his submissions till 12.25 p.m.

Hearing concluded. Judgement reserved.

(T.I. Rajput)
Court Master

(Kanwal Singh)
Court Master